



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

**OA No. 062/708/2020
(Diary No. 730/2020)**

Tuesday, this the 07th day of September, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

All Jammu and Kashmir Patwar Association, District Srinagar through its:

1. President. Peer Shafat Rasool aged 54 years, son of Peer Gulam Rasool, R/o Molvi Stop, Lal bazaar, Srinagar.
2. Irfan Maqbool, aged 26 years son of Mohd Maqbool Parray, R/o Gulab Bagh Srinagar.
3. Shoiab Nadeem Khan, aged 27 years, son of Mohd Latief Khan, R/o Badayari Bala, Srinagar, Publicity Secretary, Srinagar.

.....Applicants

(Advocate: Mr. M. Y Bhat)

Versus

1. U.T of J&K through Financial Commissioner, Government Revenue Department, Civil Secretariat, Jammu/Srinagar.
2. Divisional Commissioner, Kashmir.
3. Deputy Commissioner, Kupwara.

4. Deputy Commissioner, Srinagar.
5. Additional Deputy Commissioner, Srinagar.
6. Tehsildar, Khanyar, Srinagar.
7. Mr. Rayees Iqbal Jelaani, S/o Mohd Iqbal, R/o Langate, Kupwara, Patwari, District Kupwara Revenue Department.

.....Respondents

(Advocate: Mr. Amit Gupta, AAG)

O R D E R

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

1. Learned counsel for the applicant submits that he may be allowed to withdraw the O.A with liberty to file fresh O.A.
2. In view of the submission made by learned counsel for the applicant, he is permitted to withdraw the present O.A with liberty to file afresh in accordance with law.
3. Accordingly, the instant O.A stands dismissed as withdrawn.

**(Mr. Pradeep Kumar)
Member(A)**

**(Rakesh Sagar Jain)
Member (J)**

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